GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.1742 TO BE ANSWERED ON 27.07.2016

ACQUIRING PROPERTIES ABROAD

†1742. SHRI LAXMAN GILUWA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether there is any action-plan to acquire office and residential properties for the Ministry abroad;
- (b) if so, the details thereof;
- (c) whether the said properties are not being managed as per rules; and
- (d) the reaction of the Government thereto along with the action taken in this regard?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GEN. (DR) V. K. SINGH (RETD)]

- (a) & (b) Yes. Action Plans pertaining to acquisition of office and residential properties for Indian Missions and Posts abroad are drawn up and updated on an annual basis.
- The properties owned by the Government of India for use by Missions and Posts abroad are managed in accordance with the provisions of General Financial Rules (GFR), Delegation of **Financial** Power Rules (DFPR) and other relevant instructions/guidelines, issued from time to time. Geneva Convention on Diplomatic Relations and regulatory framework of the host country too have bearing on their management.
